

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,III Floor, Arera Hills

Date: 28th October, 2014
TIME:10.30 hrs. to 13.15 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No.11/2014	Paryavaran Avam Manav Sanrakshan Samity Vs. Union of India. & 6 ors.	Mr. R.S.Verma, Adv. Mr. Y.M. Yadav, Adv. for CGWB R-4 Ms. Parul Bhadoria Adv. For R-MPPCB Mr. Anshuman Singh Adv. For R-5	
2.	Original Application No. 10/2014	Babu Lal Jajoo Vs. Chief Secretary Govt.of Rajasthan & 2 Ors.	Mr. Lokendra Singh	
3.	Original Application No. 39/2014 (CZ) (M.A.No.559/14)	Rajesh Ojha Vs. Union of India & 7 Ors.	Mr. Girish Garg, Adv for Petitioner Mr. Vishal Bhatnagar, Adv. for R-3,4 & 7 Mr. Sanjay K Agrawal Adv.	
4.	Original Application No. 62/2013	Som Distilleries Pvt. Ltd. Vs. M.P State Bio Diversity Board. & 2 Ors.	Mr. Ajay Gupta, Adv. Mr. Sachin K. Verma, Adv. for R-3 ,4 Mr. N.C. Das, Adv. for R-2 Mr. Deepesh Joshi, Adv. for R-1	
5.	Original Application No. 63/2013	Associated Alcohols & Breweries Ltd. Vs. M.P State Bio Diversity Board. & 2 Ors.	Mr. Ajay Gupta, Adv. Mr. Sachin K. Verma, Adv. for R-3 Mr. N.C. Das, Adv. for R-2 Mr. Deepesh Joshi, Adv. for R-1	
6.	Original Application No. 64/2013	Regent Beers And Wines Ltd. Vs. M.P State Bio Diversity Board. & 2 Ors.	Mr. Ajay Gupta, Adv. Mr. Sachin K. Verma, Adv. for R-3 Mr. N.C. Das, Adv. for R-2 Mr. Deepesh Joshi, Adv. for R-1	
7.	Original Application No. 65/2013	Mount Everest Vs. M.P State Bio Diversity Board. & 2 Ors.	Mr. Ajay Gupta, Adv. Mr. Sachin K. Verma, Adv. for R-3 ,4 Mr. N.C. Das, Adv. for R-2 Mr. Deepesh Joshi, Adv. for R-3,4	

8.	Appeal No. 06/2013	Agro Solvent Vs. M.P. State Bio Diversity & 2 Ors.	Mr. Ajay Gupta, Adv. Mr. Sachin K. Verma, Adv. for R-3 ,4 Mr. N.C. Das, Adv. for R-2 Mr. Deepesh Joshi, Adv. for R-3,4	
9.	Appeal No. 03/2013	Lilasons Breweries Limited Vs M.P State Bio Diversity Board.	Mr. Ajay Gupta, Adv. Mr. Sachin K. Verma, Adv. for R-3 ,4 Mr. N.C. Das, Adv. for R-2 Mr. Deepesh Joshi, Adv. for R-3,4	
10.	Appeal No. 07/2013 M.A. No. 343/14	Ruchi Soya Industries Vs M.P. State Bio Diversity Board	Mr. Ajay Gupta, Adv. Mr. Deepesh Joshi Adv. for R-1 Mr. N.C. Das Adv for R-2 Mr. Sachin K. Verma, Adv. for R-3	
11.	Original Application No. 67/2013 M.A. No. 94/13	M.P Beer Products Ltd. Vs. M.P State Bio diversity	Mr .Ajay Gupta, Adv. Mr. Deepesh Joshi, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-3	
12.	Appeal No. 02 /2014	Great Galleon Limited Vs. M.P. State Biodiversity Board & Three Others	Mr. Ajay Gupta Adv. Mr. Deepesh Joshi Adv. for R-1 Mr. N.C. Das Adv for R-2	
13.	Appeal No.01/2014	Dabur India Ltd. Vs. M.P State Bio diversity Board.	Mr. Ajay Gupta, Adv. Mr. Deepesh Joshi, Adv. for R-1	
14.	Original Application No. 46/2014	Gwalior Alcobrew Private Ltd. Vs. M.P. State Biodiversity Board & 2 Ors.	Mr. Ajay Gupta. Adv. Mr. Deepesh Joshi, Adv. for R-1	
15.	Original Application No. 47/2014 (M.A. No.209/14) (M.A. No.344/14)	Sanwaria Agro Oils Ltd. Vs. M.P. State Biodiversity Board & 3 Ors.	Mr. Ajay Gupta. Adv. Mr. Deepesh Joshi, Adv. for R-1 Mr. Dharamveer Sharma Adv. for R-2,3	
16.	Original Application No.136/2014	M/s Som Distilleries & Breweries Pvt. Ltd. Vs. MP State Biodiversity Board & Ors.	Mr. Ajay Gupta, Advocate Mr. Deepesh Joshi, Adv. for R-1 Mr. Dharamveer Sharma Adv. for R-2	

FOR HEARING TIME: 14.00 hrs. to 14.30 hrs.			
17.	Original Application No. 21/2013	Dr. Alankrita Mehra Vs. Union of India & 09 Ors	Mr. Vivek Choudhary Adv. Mr. Om. S. Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. for R-5 Mr. Sandeep Singh Adv. for CPCB Mr. Shivendu Joshi, for R-6 for Mr. Purushaindra Kaurav, Adv. Mr. Dharmveer Sharma Adv. for Intervener
18.	Original Application No. 264/2014 (THC) (M.A. No564/14)	Sustainability and Human Resources Vs. State of M.P.& 12 Ors.	
FOR HEARING TIME: 14:30 hrs. to 16.00 hrs.			
19.	Original Application No. 139/2013	Akhil Bhartiya Vidyarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. R.C. Chandel, Adv. Mr. Sachin K. Verma, Adv. for R-2,5,16,24, 38,41 Ms. Parul Bhadoria Adv.for R-18,20 for Mr. Purushaindra Kaura Adv. Mr. S.K. Dubey, Adv. & Mr. B.B. Dubey, Adv. for R-39 Mr. Ajay Misrha, Adv. for R-40,42,43,45 Mr. Suman Mandal, Adv. for R-4 Mr. J.P. Guha, CMO,for R-47 Mr. vivek choudhary Mr. Om Shankar Shrivastav, Adv.
20.	Original Application No. 33/2014	Maa Narmada Pradushan Niyantak Evam Vikas Samiti &2 Ors. Vs. State of M.P.& 5 Ors.	Mr. Aniruddh Hingwasia Adv. Mr. Anshuman Singh for R-4&5
21.	Original Application No. 30/2014	Shailendra Singh Bisen & Anr. Vs. State of M.P.&9 Ors.	